

ITEM NO.25

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Criminal Appeal No(s). 1486/2024

RAJEEV CHATURVEDI

Appellant(s)

VERSUS

STATE OF UP & ANR.

Respondent(s)

Date : 25-04-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Yogendra Singh, Adv.
Mr. Ramjee Pandey, AOR

For Respondent(s)

Mr. Arup Banerjee, AOR
Mr. Priyanshu Raj., Adv.
Mr. Prakash Sharma., Adv.
Mr. Sanjiv Sharma., Adv.
Mr. R.k.dey., Adv.
Mr. Rajiv Agnihotri., Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has filed counter affidavit.

Certificate of service is awaited from the High Court in
respect of respondent No.2. Reminder be issued.

List again on 8.7.2024.

APARNA AJITSARIA
Registrar